

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 39/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Phoenix ARC Pvt.Ltd.-Vs- Eastern Spinning Mills & Industries Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

i) Mr. Avik Banerjee, Adv }
 2) Mr. ~~Arpit~~ Arditya Kanadia, Adv } Company
 3) Mr. Subhayit Chhash, Adv }
 14/2/18

1) Jishnu Saha,
 2) Jay Saha.
 3) Kumayit Banerjee
 4) S. Basgupta
 5) Sourish Banerjee

Banerjee
14-2-18

Respondent
Petitioner
Financial Creditor

OR D E R

Ld Counsel for the applicant and respondent - financial creditor in CA(IB) No. 39/KB/2018 is present

Ld. Counsel for the respondent-financial creditor is directed to file reply, if any, on or before 19/02/2018 by serving a copy to the applicant of CA.

List the CA along with the main CP on 19/02/2018.

Sd

(Jinan K.R.)
Member (J)